

ITEM NO.8

COURT NO.16

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 86706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 116419/2021 - EXEMPTION FROM FILING O.T.

IA No. 86707/2021 - EXEMPTION FROM FILING O.T.

IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

SLP(C) No. 11277-11280/2021 (XI)

SLP(C) No. 11261-11262/2021 (XI)

SLP(C) No. 20938-20941/2021 (XI)

Date : 07-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Rahul Pratap, AOR

Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Ashwarya Sinha, AOR
Mr. Apoorva Tewari, Adv.
Ms. Aurica Bhattacharya, Adv.
Ms. Priyanka Sinha, Adv.
Mr. Aditya Malhotra, Adv.

For Respondent(s) Mr. Kamlendra Mishra, AOR

Mr. M. A. Chinnasamy, AOR
Mr. C Raghavendren, Adv.
Mrs. C Rubavathi, Adv.
Mr. Saurabh Gupta, Adv.
Ms. Janani . B, Adv.
Mr. Ch . Leela Sarveswar, Adv.

Mr. Manoj Kumar Chowdhary, Adv.

Mr. Anshul Saxena, Adv.

Mr. Siddharth, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 13.05.2024.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)